

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 124**

**RST.A (COMPANIES ACT)/1(CH)2024**  
**In**

**CP No. 55/Chd/Hry/2023**  
**(Dismissed on 01.03.2024)**

**IN THE MATTER OF:**

**Mouktika Style And Design Pvt. Ltd.**

**...Petitioner**

**Versus**

**ROC, Delhi And Haryana**

**...Respondent**

**Under Section: 252(3), CA 2013**

**Rule: 11 of NCLT 2016**

**Order delivered on 08.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 29.05.2024.

Sd/-

**Court Officer**